

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 200 OF 2017 &
IA NO. 394 OF 2017**

Dated : 5th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Dina Metals Limited

...Appellant(s)

Vs.

**Bihar Electricity Regulatory Commission &
Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Kumar Dubey

Counsel for the Respondent(s) : Ms. Anushree Bardhan for R-2

ORDER

The matter could not reach before the bench.

As agreed by learned counsel for the parties, list the matter for hearing
on **23-09-2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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